

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOLKATA

ORIGINAL APPLICATION NO.-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State of Odisha and Others

Respondents

AFFIDAVIT

I, **Srinath Mishra**, aged about 58 years, S/o. Umakanta Mishra, Res.-Charibatia Singh Colony, P.O. – Chandikhole, P.S.-Dharmasala, PIN – 755044, Dist.-Jajpur, Odisha do hereby solemnly affirm and state as follows:

1. That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P (C) No.-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Orissa.
2. That the matter was listed on 23.08.2024 bearing item No. 31 (for orders) hence could not be heard because of the time constraint of the court. (Xerox Copy of the list of Court No. 20 dtd. 23.08.2024 is enclosed herewith)
3. That the deponent in the meanwhile has again mentioned the matter in the same court for the listing of the matter but no date has been fixed yet.



*Ashis Kumar Mahapatra*  
**Ashis Kumar Mahapatra**  
**Notary Public No-31/08**  
**Chandikhola, Jajpur, Odisha**

(1)

That the Petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P (C) No. 29310/2022, in the Hon'ble High Court of Orissa to the Hon'ble Tribunal.

*Sumanika*  
Deponent

VERIFICATION

Verified on this the 22<sup>nd</sup> day of September 2024 at Chilodhara that the contents of the above affidavit are true and correct.

No part it is false and nothing material has been concealed there from.

Identified by



*Ashis Kumar Mahapatra*  
VERIFICANT  
Ashis Kumar Mahapatra  
Notary Public No-31/08  
Chandibhola, Jaipur, Odisha

endorsement addressee not found in the given address hence returned to sender. Which is placed below separately. Pursuant to order dtd. 19.7.24 notice issued to Op 1 and its postal tracking report showed item delivered is at Fl. Y.) WITH WP(C)/22039/2020 (Order, Dtd. 19.07.2022 may kindly be seen. IA No. 10035/20 at fl. A for stay. Pursuant to order dtd. 19.7.24 notice issued to Op 1 and its postal tracking report showed item delivered on 29.7.24 is at Fl. X. With WP(C) No. 12428/2020 & 19136/19 disp. of cases.)

STATE OF ODISHA  
V/S

M.SAHOO(ADDL.GOV.T.ADVOCATE)

GOLAK BIHARI MAHALI

**COURT NO - XX (7TH FLOOR)**

**23/08/2024**

AFTER D.B.

**THE HON'BLE MR. JUSTICE K.R.MOHAPATRA**

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned

counsel desirous of appearing through Virtual Mode shall intimate the name, item <br />number, case details etc. to the Court Master through Mobile No.9437072294 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.

No adjournment shall be granted in respect of the cases listed under the heading, "Old Matters".

**OLD MATTERS**

- |                                                                                                                                                                                                                  |                                           |                                                                                                                                                                                                               |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. RPFAM/2/2009<br>(C.copy of annex-2 not filed. Receipt showing deposit of Rs.4000/- in the court of Id. Judge Family Court, Cuttack not received. With CMAPL214/10 and 315/23 both are disp. of case.)<br>Adj. | BISHIKESHAN BHOL<br>V/S<br>PUSPALATA BHOL | M/S.R.K.NAYAK<br>M/S.NIRANJAN PANDA, S.K.DASH,<br>M.SAMANTRAY, S.P.DASH<br>M/S DHARANIDHAR NAYAK<br>M/S.PRAVAT KUMAR<br>MOHANTY, D.K.PANDA, C.T.MISHRA,<br>U.R.JENA, M.MOHANTY, P.S.NAYAK,<br>B.ROUT, B.NAYAK |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

**FRESH ADMISSION - CIVIL MISCELLANEOUS PETITIONS (C.M.P.)**

- |                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                               |                                                                                                                                 |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|
| 2. CMP/492/2020<br>(Order no.10 dtd.25.11.21 may kindly be seen. I.A. No.480/2020 is at fl.A for further appropriate order. Addl. document filed is at fl.B. Written note of submission kept on top of the record. With FAO 755/14 a disp. of case.)<br>Spec.<br>Adj.                                                                                                                                     | SASMITA NAYAK<br>V/S<br>ANITA PATNAIK                                         | H.N.MOHAPATRA<br>A.SAMANTARAY<br>M/S SOUMYA MISHRA, E.AGARWAL,<br>B.JENA, M.MOHANTY, A.MOHANTA                                  |
| 3. CMP/711/2022<br>(Order no.4 dtd.06.12.22 may kindly be seen. IA no.784/22 at fl.A for dispensing with filing of c.copy of annex-2. IA no.785/22 at fl.B for stay. Photocopy of Genealogy of petition at fl.C. Affidavit by Op1 is at Fl. D. Copy not served. Its reply is at fl.K. Relevant document at fl.X. Objection not received. Statement as per order dtd 21.11.23 not received.)<br>Spec. Adj. | SANJAYA NARAYAN SINGH<br>V/S<br>BARAJ KUMAR BEHERA                            | PRASANNA KUMAR MISHRA<br>A.A.MISHRA<br>M/S.S.K.SAMANTRAY                                                                        |
| 4. CMP/544/2024<br>(IA no.600/24 at fl.A for stay.)                                                                                                                                                                                                                                                                                                                                                       | ABHEDANANDA PANIGRAHI<br>V/S                                                  | SIDHARTH SHANKAR PADHY<br>M.K.BOHDAR, A.S.MOHANTY,<br>P.MOHANTY                                                                 |
| 5. CMP/551/2024<br>(IA no.613/24 at fl.A for stay.)<br>MENTION                                                                                                                                                                                                                                                                                                                                            | SANCHITA SUPAKAR<br>SURENDRA KUMAR SWAIN<br>V/S<br>PURNA CHANDRA<br>MOHAPATRA | GOPINATH MISHRA<br>P.P.MOHANTY                                                                                                  |
| 6. CMP/588/2024<br>(IA no.579/24 at fl.A for stay.)<br>MENTION                                                                                                                                                                                                                                                                                                                                            | PURNA CHANDRA JENA @<br>NAYAK<br>V/S                                          | DWARIKA PRASAD MOHANTY<br>M/S.SOUMYA<br>MISHRA, S.ROUT, G.N.PARIDA, M.MISHRA,<br>B.BEHERA, T.K.MOHANTY, P.K.SWAIN,<br>R.MOHANTY |
| 7. CMP/692/2024<br>(IA no.716/24 at fl.A for stay.)<br>MENTION                                                                                                                                                                                                                                                                                                                                            | SATYABHAMA NAYAK<br>JYOTSNA PATTANAIAK<br>V/S<br>KABIRAJ SAHOO                | MANMAYA KUMAR DASH<br>S.K.RATH<br>M/S.BIBHUTI BHUSAN                                                                            |

27. WP(C)/20239/2024  
P/L STATE OF ODISHA  
PREMANANDA MAHARANA V/S  
SITANSU MOHAN SINGH  
S.NAYAK
28. WP(C)/20241/2024  
P/L STATE OF ODISHA  
MIHIR RANJAN PRUSTY V/S  
SITANSU MOHAN SINGH  
S.NAYAK
29. WP(C)/20242/2024  
P/L STATE OF ODISHA  
MIHIR RANJAN PRUSTY V/S  
SITANSU MOHAN SINGH  
S.NAYAK
30. WP(C)/20527/2024  
P/L STATE OF ORISSA  
SUNI ROUT V/S  
SITANSU MOHAN SINGH  
S.NAYAK

### FOR ORDERS

31. WP(C)/29310/2022  
(IA no.8705/24 at fl.C for vacation of stay. Counter filed by opp. no. 2 and 3 and its rejoinder. Counter filed by opp. no.8 and its rejoinder. With counter filed by Opp 5 and 6. IA 15063/22 is at fl.A for further app. orders.) MENTION  
M/S.GAMMON  
INFRASTRUCTURE  
PROJECTS LTD. GECPL(JV),  
MUMBAI  
V/S  
STATE OF ODISHA  
MR MANOJ KU MISHRA M/S SIDHANT  
DWIBEDI  
S.DAS, P.BEHERA, A.DAS, S.D.KUMAR,  
A.P.MOHANTY  
MR B.SEKHAR M/S  
H.MOHANTY,M.M.SWAIN,K.SATTAR,M.F  
ARADISH
32. CMP/761/2023  
(IA no.904/24 at fl.C for vacation of order dtd.16.08.23 passed in IA 720/23. IA no.720/23 at fl.A for stay. AD not received from OP.11 reg. this tracking report at fl.B with postal report "Item delivered".) MENTION  
TUKUNI PATRA  
V/S  
GAGAN BIHARI MOHANTY  
DESHA RANJAN RATH  
S.K.NANDA, K.S.SAHOO  
M/S.G.M.RATH,K.C.KAR,S.S.PADHY,A.S.  
MOHANTY,S.JENA
33. WP(C)/37808/2023  
(Notice to OP.4 could not be issued due to non-filing of requisites.) Spec. Adj.  
SANJIT KUMAR PATTANAIAK  
V/S  
STATE OF ODISHA  
HRUDANANDA MOHAPATRA  
S.BEHERA, R.SETHY, P.MISHRA  
M/S.AMIT PRASAD  
BOSE,D.J.SAHU,S.SWAIN,D.SAHOO  
SRINIVAS MOHANTY  
K.PARTRA,S.K.ACHARYA,S.R.MOHANTY
34. RPFAM/25/2024  
(IA no.46/24 at fl.A for condonation of delay.)  
MANI SAHOO  
V/S  
GIRIJA SANKAR BEHERA  
K.PARTRA,S.K.ACHARYA,S.R.MOHANTY
35. CMP/531/2024  
(IA no.512/24 at fl.A for appro. order. Notice could not be issued to OP. due to late filing of requisites.) MENTION  
GITANJALI SAHOO  
V/S  
LONIKA LIPSITA  
HRUDANANDA MOHAPATRA  
A.SAMANTRAY, S.BEHERA, R.SETHY

### FOR ADMISSION

36. WP(C)/5410/2017  
(IA no.4789/17 at fl.A for further orders. AD not back from OP.1 and 4.)  
PRASANTA KU.MOHANTY  
V/S  
RESERVE BANK OF INDIA  
M/S.PRABIR KU.RAY  
A.R.SETHY, D.P.BHANJA  
M/S.NALINIKANTA  
DASH,G.N.MISHRA,N.K.SETHI,D.PANDA,  
P.R.PAIKARAY  
M/S.RAMACHANDRA  
PANIGRAHY,B.K.SETHY  
M/S.DIPAK KUMAR DEY  
MR.R.K.RATH, C.K.DEY
37. WP(C)/17441/2017  
(With counter and rejoinder. MC no.15682/17 at fl.A for stay. IA no.4759/19 at fl.B for appro. direction. Consolidated cause title filed.) MENTION  
M/S.AA ESS TRADELINKS  
PVT.LTD.  
V/S  
UNION OF INDIA  
M/S.A.K.MISHRA,N.N.MOHAPATRA,A.K.  
SAHOO  
MR.P.K.PARHI  
AKSHYANGSHU SEKHAR NANDY
38. CMP/103/2022  
(I.A 112/22 is at fl.A for stay. ADs from OP.2,13,14,15,16,17,20 and 21 not yet received. As per the cause title OP.1,11,12 and 18 are dead.) MENTION  
SANTILATA PRUSTY  
V/S  
NALINI SAHU  
M/S.ASHUTOSH MOHANTA,B.DASH
39. WP(C)/10782/2022  
(KIND MINUTES OF HON'BLE THE CJ AT FL.A MAY KINDLY BE SEEN. With counter by Opp.s and rejoinder.)  
PRUTHYURAJ SAHOO  
V/S  
STATE OF ODISHA  
BISHNU PRASAD PRADHAN  
S.SWAIN, J.SAMANTARAY, S.G.DAS,  
R.R.SWAIN  
M/S  
D.MOHAPATRA,M.R.PRADHAN,J.BARIK,  
P.K.SINGHDEO
40. RPFAM/173/2023  
(With defect. IA No.213/23 is at fl.A for stay. OP. appeared.) MENTION  
B.SANTOSH KUMAR PATRA  
V/S  
SUNITA PATRA  
AMIT KUMAR NATH  
S.K.ROUT,P.K.SAHOO,L.PRADHAN  
M/S.BISHNU PRASAD  
PRADHAN,B.R.SAHU,S.DEVI  
BANSIDHAR BAUG  
M.R.BAUG, G.R.SAHOO
41. WP(C)/28185/2023  
(With defects. IA no.13488/23 at fl.A for appro. order. 1 extra copy of WP served in stead of 3 on ASC.)  
SIBASIS LENKA  
V/S  
STATE OF ODISHA